

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/2120(KB)2019
MA(COMPANIES ACT)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

| | |
|------------------|---------------------------------|
| IN THE MATTER OF | ALPHA STITCH -ART PVT LTD & ORS |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Petitioners
Mr. A. Paul, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **2/08/2024**.

**Satyajit Roy
(Court Officer)**